

**Central Administrative Tribunal
Principal Bench
New Delhi**

**CP No.122/2018
in
OA No.4497/2017**

New Delhi, this the 2nd day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Pradeep Kumar Singh
Aged about 28 years
S/o Shri Bhagawati Singh
R/o H.No.C-20, Gali No.3/2, Near Durga Mandir
Ankur Enclave, Phase-1, Karawal Nagar
Delhi-94. Petitioner
(By Advocate:Shri A.K.Bhakt)

Versus

1. Shri Rajiv Gauba
The Secretary
Ministry of Home Affairs
North Block, Central Secretariat
New Delhi.
2. Shri Rajiv Jain
The Director
Government of India
Intelligence Bureau
35, Sardar Patel Marg
New Delhi. Contemnors.
(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the parties.

2. On perusal of the compliance affidavit filed by the respondents, it reveals that our order has been substantially complied with by the respondents. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**